

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

25. IA 3719/2020 IN C.P.(IB)-3062(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2021**

NAME OF THE PARTIES: - Abhyudaya Co-Op Bank Ltd
V/s
Shambhu Mahadev Suger & Allied Industries Ltd

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Madhur Rai appeared for the Financial Creditor (Original Petitioner). Due to paucity of time the matter could not be taken up. **List the matter on 10th May 2021.**

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Dated this the 12th day of April 2021
ANKIT

Sd/-
H.P. CHATURVEDI
Member (Judicial)